

COURT-1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 25 OF 2017**

Dated: 26th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**NTPC Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Ananya Mohan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1
Mr. S. Vallinayagam for R-7

ORDER

Admit. Mr. Sethu Ramalingam appears on behalf of Respondent No.1 and Mr. Vallinayagam appears on behalf of Respondent No.7 and they seek four weeks time to file reply. They may file the same on or before 25.10.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **04.12.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt